

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.05-IA/594(AHM)2024
in
C.P.(IB)/225(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Kalpataru Packaging Products Pvt Ltd
V/s
Orinet Newsprint Ltd

.....Applicant

.....Respondent

Order delivered on 19/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv.
For the Respondent :

ORDER

IA/594(AHM)2024

This is 1st progress report for the period from 13.03.2024 to 31.03.2024 of liquidation process of Orinet Newsprint Ltd. is filed by the Liquidator. The same is taken on record, with all just exceptions. Place report with main file for further reference. Accordingly, **IA/594(AHM)2024** stands disposed of.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)